

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO.2415
TO BE ANSWERED ON 01.08.2016

Scholarship Schemes

†2415. PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI RABINDRA KUMAR JENA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has granted scholarships to students under the National Means-cum-Merit Scholarship Scheme and if so, the details thereof;
- (b) the amount released for all the States including Maharashtra in order to grant scholarship during the last three years and the current year, district-wise;
- (c) whether some students are yet to be granted scholarships under the said scheme and if so, the reasons therefor and the time by which scholarships are likely to be granted to these students;
- (d) whether the NMMS and National Scheme for Incentive to the Girl Child are covered under the Direct Benefit Transfer (DBT) scheme and if so, the details thereof, State/UT/district-wise;
- (e) whether the number of beneficiaries who are provided scholarships directly in their bank accounts are linked to an Aadhaar Number and if so, the details thereof, State/UT-wise; and
- (f) the time by when all the beneficiaries are likely to be linked under Direct Benefit Transfer (DBT) Scheme ?

ANSWER
MINISTER OF STATE FOR HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

- (a) & (b) Yes, Madam. The funds for scholarships under National Means-cum-Merit Scholarship Scheme (NMMSS) are released to the State Bank of India which disburses the scholarship amount directly into the bank accounts of the students. A statement showing the State-wise scholarship amount sanctioned under the scheme during last three years and the current year is at Annexure-I.
- (c) The scholarships could not be sanctioned to some students for want of funds. The issue of providing additional funds for sanctioning scholarships for pending proposals

under the scheme has been taken up with the Ministry of Finance.

(d) to (f) Yes, Madam. This Ministry has requested all State Governments to collect Aadhaar details of scholarship holders of 2016-17 under these schemes for applying on National Scholarship Portal by 31st August 2016. The State Governments have also been requested for seeding of the bank accounts of scholarship holders with Aadhaar numbers. A statement indicating status of Aadhaar and its seeding with bank accounts of scholarship holders in 2016-17 is at Annexure-II.

Annexure-I

Statement referred to in parts (a) & (b) of the reply to Lok Sabha Unstarred Question No.2415 asked by Prof. Ravindra Vishwanath Gaikwad and Shri Rabindra Kumar Jena regarding Scholarship Schemes for answer on 01.08.2016.

Funds sanctioned under NMMSS during last three years and current year (Rs. in lakhs)					
S.No.	Name of State	F.Y. 2013-14	F.Y. 2014-15	F.Y. 2015-16	F.Y. 2016-17
1	Andman & Nicobar	7.38	6.96	-	7.98
2	Andhra Pradesh	996.18	183.66	918.54	297.66
	Telangana			469.92	9.78
3	Arunachal Pradesh	4.32	6.3	-	-
4	Assam	68.10	119.22	244.02	-
5	Bihar	370.20	428.59	116.72	20.38
6	Chandigarh	12.48	14.28	4.62	-
7	Chhattisgarh	39.06	-	-	-
8	Dadra & Nagar Haveli	0.90	-	-	-
9	Daman & Diu	4.02	2.94	-	-
10	Delhi	95.46	89.82	247.98	2.46
11	Goa	27.72	27.18	-	-
12	Gujarat	132.96	123.84	67.02	-
13	Haryana	125.70	108.84	128.94	-
14	Himachal Pradesh	132.66	-	112.62	36.78
15	J & K	7.86	32.22	7.26	-
16	Jharkhand	117.10	129.62	14.16	-
17	Karnataka	841.08	648.18	648.78	478.74
18	Kerala	365.64	833.46	884.46	842.64
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	81.78	28.68	103.47	666.54
21	Maharashtra	2147.82	1866.63	3811.56	108.00
22	Manipur	15.24	25.8	0.18	4.62
23	Meghalaya	2.28	23.04	27.96	18.66
24	Mizoram	6.18	8.22	24.72	-
25	Nagaland	9.00	13.5	20.04	-
26	Orissa	574.74	453.84	628.14	165.9
27	Pudducherry	20.70	19.2	6.3	0.96
28	Punjab	31.02	297.96	559.86	-
29	Rajasthan	62.52	39.78	336.9	-
30	Sikkim	5.52	0.18	18.66	-
31	Tamil Nadu	1304.16	585.6	1311.42	342.6
32	Tripura	8.40	23.52	21.6	10.92
33	Uttar Pradesh	592.32	191.1	384.3	73.8
34	Uttarakhand	216.30	1.56	134.52	-
35	West Bengal	295.80	71.76	1346.1	152.58
TOTAL		8722.6	6405.48	12600.77	3241.00

Sanctions under NSIGSE during last three years and current year (Rs. in Crore)

S.No.	Name of State	2013-14	2014-15	2015-16	2016-17
1	Arunachal Pradesh	1.51	0.88	0.41	-
2	Bihar	-	3.91	10.29	-
3	Chhattisgarh	-	-	2.47	2.54
4	Goa	0.23	-	0.50	-
5	Gujarat	10.39	11.72	22.53	-
6	Haryana	15.97	-	9.68	9.30
7	Himachal Pradesh	1.80	1.67	1.84	-
8	Jammu & Kashmir	3.71	1.72	-	-
9	Jharkhand	7.65	-	6.04	0.98
10	Kerala	-	0.57	6.56	-
11	Maharashtra	16.71	15.28	10.23	4.80
12	Mizoram	-	1.71	1.02	-
13	Nagaland	0.12	-	0.12	-
14	Odisha	-	10.80	18.18	9.23
15	Punjab	12.49	-	13.42	-
16	Rajasthan	-	11.24	-	10.07
17	Sikkim	-	-	0.09	0.19
18	Tamil Nadu	-	25.92	27.22	-
19	Tripura	2.55	1.64	-	1.17
20	Uttarakhand	4.77	0.22	4.24	-
21	Uttar Pradesh	11.43	-	12.00	-
22	West Bengal	3.75	5.83	5.94	-
23	Andaman & Nicobar	0.03	-	0.04	0.03
24	Chandigarh	0.21	0.18	-	0.14
25	Daman & Diu	0.05	0.07	-	0.06
26	Delhi	-	-	-	3.63
27	Puducherry	0.44	0.46	0.41	-
Total		93.79	93.82	153.23	42.14

Annexure-II

Statement referred to in parts (d) to (f) of the reply to Lok Sabha Unstarred Question No. 2415 asked by Prof. Ravindra Vishwanath Gaikwad and Shri Rabindra Kumar Jena regarding Scholarship Schemes for answer on 01.08.2016.

Status of Aadhaar, Bank Accounts and their seeding under NMMSS as on 27.07.2016					
S.No.	States/UT	No. of beneficiaries	No. of beneficiaries with Aadhaar	No. of beneficiaries with Bank account	No. of Aadhaar seeded Bank accounts
1	Andhra Pradesh	8023	7851	7909	2553
2	Arunachal Pradesh	-	-	-	-
3	Assam	-	-	-	-
4	Bihar	7917	389	7917	0
5	Chhattisgarh	-	-	-	-
6	Goa	354	315	341	321
7	Gujarat	15293	3548	6156	1231
8	Haryana	6670	1914	5204	0
9	Himachal Pradesh	2646	2615	2646	2615
10	Jammu & Kashmir	-	-	-	-
11	Jharkhand	961	305	335	224
12	Karnataka	21166	6848	19855	2221
13	Kerala	3473	3473	3465	3292
14	Madhya Pradesh	23029	2854	7168	0
15	Maharashtra	46728	20238	31750	11995
16	Manipur	-	-	-	-
17	Meghalaya	184	184	0	0
18	Mizoram	412	0	412	0
19	Nagaland	-	-	-	-
20	Odisha	10923	1355	8083	0
21	Punjab	7115	6876	7115	0
22	Rajasthan	11858	4139	7026	1191
23	Sikkim	213	201	211	162
24	Tamil Nadu	6832	4224	5371	3030
25	Telangana	5777	5575	5618	1125
26	Tripura	457	451	457	349
27	Uttarakhand	3137	831	2294	218
28	Uttar Pradesh	6403	3239	6403	145
29	West Bengal	24673	5606	24673	0
30	Andman & Nicobar	143	124	143	124
31	Chandigarh	295	295	295	295
32	Dadra & Nagar Haveli	-	-	-	-
33	Daman & Diu	50	50	50	50
34	Delhi	-	-	-	-
35	Lakshadweep	-	-	-	-
36	Puducherry	422	422	422	422
Total		215154	83922	161319	31563

Status of Aadhaar, Bank Accounts and their seeding under NSIGSE as on 27.07.2016

S.No	States/UT	No. of beneficiaries	No. of Beneficiaries with Aadhaar	No. of beneficiaries with Bank account	No. of Bank accounts seeded with aadhaar
1	Andhra Pradesh	-	-	-	-
2	Arunachal Pradesh	-	-	-	-
3	Assam	-	-	-	-
4	Bihar	22125	5665	15589	1643
5	Chhattisgarh	-	-	-	-
6	Goa	702	689	702	689
7	Gujarat	-	-	-	-
8	Haryana	35093	33518	35093	0
9	Himachal Pradesh	-	-	-	-
10	Jammu & Kashmir	-	-	-	-
11	Jharkhand	26278	22677	21794	14063
12	Karnataka	87344	61360	61544	21254
13	Kerala	512	512	512	512
14	Madhya Pradesh	-	-	-	-
15	Maharashtra	40427	30161	40427	0
16	Manipur	-	-	-	-
17	Meghalaya	-	-	-	-
18	Mizoram	2534	0	2515	0
19	Nagaland	-	-	-	-
20	Odisha	10923	2565	10380	0
21	Punjab	5857	5857	5857	0
22	Rajasthan	100000	75000	100000	75000
23	Sikkim	611	591	611	201
24	Tamil Nadu	98696	53962	69594	25896
25	Telangana	-	-	-	-
26	Tripura	5919	4935	5897	4306
27	Uttarakhand	67362	8680	62401	1881
28	Uttar Pradesh	-	-	-	-
29	West Bengal	28689	8460	28689	0
30	Andaman & Nicobar	-	-	-	-
31	Chandigarh	465	465	465	465
32	Dadra & Nagar Haveli	-	-	-	-
33	Daman & Diu	212	210	212	210
34	Delhi	2216	499	2215	0
35	Lakshadweep	-	-	-	-
36	Puducherry	59	59	59	59
Total		535965	315806	464497	146120